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27.	Kalaiselvi Karunalaya Social Welfare Society, Madras.
28.	Kajamali Ladies Asscn., Kajamalai Trichy, Tamil Nadu.
29.	Sarvodaya Gram. Avam Mahila Vikas Sansthan, Rampur, UP.
30.	Haldia Samaj Kalyan Parishad, Midnapore, West Bengal.
31.	Indian Council of Education, Delhi.
32.	All Triupra SC, ST & Minorities Upliftment Council, Agartala, Tripura.
33.	Parmodvan Anand Dham Chitrakut, Distt. Satna, MP.
34.	Jan Kalyan Shiksha Samiti, Distt. Padrauna, UP.
35.	Samaj Kalyan Shikshan Sansthan, Distt. Padrauna, UP.

Workshop by Asia Development Bank

*540. SHRIMATI SHEELA GAUTAM :
SHRIMATI BHAVNA BEN DEVRAJ BHAI
CHIKHALIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any discussion and workshop has been organised by the Asia Development Bank in regard to the environmental effects of the mining projects in India;

(b) if so, the nature of the problem detected alongwith intensity thereof;

(c) the suggestions given/recommendations made during the discussion; and

(d) the reaction of the Government thereto?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) A training workshop on Environmental Assessment and Evaluation was organised by the Ministry of Environment and Forests, in collaboration with the Asian Development Bank at Lucknow in January, 1988. Case studies of Development Projects in the sectors of Mining, Industry, Power and Water Resources were also presented.

The issues identified for Environmental Assessment of mining projects covered resettlement, land reclamation and water, noise and air pollution.

(c) The recommendations made emphasise the need for integrating the environmental aspects in the project

cycle right at the inception stage and training and institutional development for environmental assessment.

(d) The present guidelines for mining projects do include such considerations. Environmental Impact Assessment Notification was issued by the Ministry of Environment and Forests on 27.1.94 as amended on 4.5.94 and 10.4.97 making environmental clearance and public hearing mandatory for the site as well as projects proposals (major minerals) with leases more than 5 ha. besides other development projects listed in Schedule-1 of the said notification.

[English]

Incorporation of a District in West Bengal

5780. SHRI R.B. RAI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in the sixties Calcutta High Court gave a ruling that Coochbehar (a district in West Bengal once a sovereign State) had not been incorporated in India Constitutionally;

(b) if, so, whether the Central Government have taken steps to rectify the mistake;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

World Bank Assistance to A.P.

5781. SHRI G.A. CHARAN REDDY :
DR. T. SUBBARAMI REDDY :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the World Bank has sanctioned financial assistance for the execution of the reconstruction works in East Godawari District which was badly hit by the cyclone in November, 1996;

(b) if so, the details thereof;

(c) whether any concrete programme of action has been prepared for the proper utilisation of the said amount;

(d) if so, the details thereof;

(e) the total amount out of this likely to be spent on roads development;

(f) whether NABARD has also provided loan to the Andhra Pradesh Government for repairing of the roads; and